

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1285
ANSWERED ON:05.03.2013
POLICE CADRE
Azad Shri Kirti (Jha)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that the Delhi Police is working under severe officer crunch as well as mismanagement at the senior levels;
- (b) if so, the details thereof;
- (c) the total number of Inspector General (IG) level posts sanctioned in the UT Cadre, State/UT-wise;
- (d) whether the entire cadre including Delhi Police has its full strength of IG level officers;
- (e) if not, the reasons for the shortfall/excess;
- (f) whether Mizoram, Daman, Arunachal Pradesh etc. have all refused to accept any more IG level officers in their respective States; and
- (g) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RACHANDRAN)

(a) & (b) No Sir, as against 11 DG/ADG sanctioned posts, 9 officers are in- position. Hence the shortfall is only 2.

(c) Arunachal Pradesh - 5

Mizoram - 3

Goa - 1

Chandigarh - 1

Andaman Nicobar Islands - 1

Puducherry - 1

Delhi - 20

(d) Delhi, Mizoram and Goa have deficiency of 3, 1, and 1 respectively. Daman and Diu & Dadra Nagar Haveli and Andaman Nicobar Islands have excess of 1 and 2 respectively.

(e) At Daman, IG level officer has been posted as there is deficiency of DIGs. In Andaman & Nicobar Islands, one IG level officer has been posted in ex-cadre post.

(f) to (g) UT of Daman & state of Arunachal Pradesh have not refused to take any IG level officers in their UT /State. As regards Mizoram, it is mentioned that state of Mizoram refused to accept one IG level officer who has already been posted to Delhi. One officer at Arunachal Pradesh is under order of posting to Delhi.